

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 539
TO BE ANSWERED ON 1ST DECEMBER, 2021**

PM-WANI

539. SHRI JAYANT SINHA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the salient features of the Prime Minister's WiFi Access Network Interface (PM-WANI);
- (b) whether the public wi-fi networks will be set up in every neighbourhood in the country and if so, the details thereof;
- (c) the number of public wi-fi networks set up so far, state-wise;
- (d) the number of public wi-fi networks set up so far in Jharkhand, district-wise; and
- (e) whether the Government is planning to ensure the data security of the users accessing the public wifi and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) The Prime Minister Wireless Access Network Interface (PM-WANI) framework envisages that last mile broadband connectivity will be through a network of public Wi-Fi Access Points. The backhaul requirement for these Wi-Fi Access Points to be met by procuring internet bandwidth from the Telecom Service Providers/Internet Service Providers. Under the distributed architecture and unbundling of functions, the PM-WANI eco-system consists of following players who will neither be required to take any license nor pay any license fee:

- **Public Data Office (PDO):** To establish, maintain, and operate WANI compliant Wi-Fi Access Points and deliver broadband services to subscribers.
- **Public Data Office Aggregator (PDOA):** An aggregator of PDOs and perform the functions relating to Authorization and Accounting.
- **App Provider:** To register users and discover WANI compliant Wi-Fi hotspots in the nearby area and display the same within the App for accessing the internet service.
- **Central Registry:** To maintain, in accordance with the WANI architecture and specifications, the details of App Providers, PDOAs, and PDOs.

- (b) Under the PM-WANI framework, it is expected that a large number of Public Data Offices (PDO) will be set up by small entrepreneurs depending on the market demand.
- (c) As on 24-11-2021, 50256 Wi-Fi Access Points have been set up in the country. State wise Public Wi-Fi Access Points set up under PM-WANI is enclosed as **Annexure-1**.
- (d) As on 24-11-2021, 593 Wi-Fi Access Points have been set up in the State of Jharkhand. District wise Public Wi-Fi Access Points set up under PM-WANI in the State of Jharkhand is enclosed as **Annexure-2**.
- (e) A detailed guidelines including Security Conditions have been issued by the Department for the PM WANI framework.

Public Wi-Fi Access Points set up under PM-WANI as on 24th November, 2021

State	No. of Wi-Fi Access Points
Andaman & Nicobar	1
Andhra Pradesh	1690
Arunachal Pradesh	1
Assam	271
Bihar	1492
Chandigarh	224
Chhattisgarh	1561
Delhi	8079
Goa	164
Gujarat	1985
Himachal Pradesh	119
Haryana	1692
Jharkhand	593
Jammu & Kashmir	108
Karnataka	6745
Kerala	1262
Maharashtra	5072
Meghalaya	1
Manipur	1
Madhya Pradesh	2136
Nagaland	14
Odisha	1146
Punjab	3263
Puducherry	10
Rajasthan	1583
Sikkim	1
Telangana	1244
Tamil Nadu	3165
Tripura	253
Uttarakhand	510
Uttar Pradesh	4323
West Bengal	1547
TOTAL	50256

**Public Wi-Fi Access Points set up under PM-WANI in the State of Jharkhand
as on 24th November, 2021**

District Name	No. of Wi-Fi Access Points
BOKARO	31
DEOGHAR	40
DHANBAD	74
DUMKA	2
EAST SINGHBHUM	58
GARHWA	7
GIRIDIH	119
GUMLA	3
HAZARIBAGH	23
JAMTARA	2
KHUNTI	3
KODERMA	21
LATEHAR	9
LOHARDAGA	16
PAKUR	1
PALAMU	29
RAMGARH	11
RANCHI	107
SAHEBGANJ	14
SERAIKELA KHARSAWAN	6
SIMDEGA	5
WEST SINGHBHUM	12
Total	593
